

III. A copy (in English and Hindi) of the Ministry of Civil Supplies, Consumer Affairs and Public Distribution Notification G.S.R. No. 314 (E), dated the 12th March, 1994, publishing the Standards of Weights and Measures (Packaged Commodities) Amendment Rules, 1994, under sub-section (4) of section 83 of the Standards of Weights and Measures Act, 1976. [Placed in Library. See No. LT-5866/94]

IV. A copy (in English and Hindi) of the Bureau of Indian Standards, New Delhi, Notification No. BIS/EC/REG/9, dated the 14th January, 1994, publishing the Bureau of Indian Standards (Recruitment to Administration, Finance and other Posts) Amendments Regulations, 1994, under section 39 of the Bureau of Indian Standards Act, 1986, [Placed in Library. See No. LT-5866/94]

### THE CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL, 1994

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. M. SAYEED): Madam, I move for leave to introduce a Bill further to amend the Code of Criminal Procedure, 1973.

*The question was put and the motion was adopted.*

SHRI P. M. SAYEED: Madam, I introduce the Bill.

### THE INSTITUTES OF TECHNOLOGY (AMENDMENT) BILL, 1994

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (KUMARI SELJA): Madam, I move for leave to introduce a Bill further to amend the Institutes of Technology Act, 1987.

*The question was put and the motion was adopted.*

KUMARI SELJA: Madam, I introduce the Bill.

### THE DR. B. R. AMBEDKAR UNIVERSITY BILL, 1994.

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (KUMARI SELJA): Madam, I move for leave to introduce a Bill to establish and incorporate a teaching and residential University in the State of Uttar Pradesh and to provide for matters connected therewith or incidental thereto.

*The question was proposed.*

THE DEPUTY CHAIRMAN: Ma'avi-yaji wants to say something... (Interruptions)

May I have silence in the House?... (Interruptions) We are still at the stage of introduction of the Bill. Are you objecting to the introduction of the Bill, Sikander Bakhtji?

SHRI SATYA PRAKASH MALAVIYA (Uttar Pradesh): I am not objecting to it, Madam. I am submitting...

THE DEPUTY CHAIRMAN: I am asking Sikander Bakhtji.

श्री सत्य प्रकाश मालवीय : माननीय उपसभापति जी, उत्तर प्रदेश सरकार ने एक एकट पास किया था डा० भीमराव अम्बेडकर यूनियर्सिटी का 1989 में और आज यह बहुत हर्ष की बात है कि जैसी पूर्व घोषणा थी कि केन्द्र सरकार उत्तर प्रदेश में एक केन्द्रीय विश्वविद्यालय देगी, उस अनुसार सरकार डा० भीमराव अम्बेडकर यूनियर्सिटी बिल, 1994 के नाम से यह बिल इस सदन में प्रस्तुत कर रही है। मेरा केवल एक निवेदन यह है कि सारा राष्ट्र और राष्ट्र के बाहर भी डा० अम्बेडकर को प्यार से या सम्मान से या अपनत्व से कारण बाबा साहब कहा जाता है, जिस तरीके से गांधी जी को राष्ट्रपिता कहा जाता है या सरदार पटेल को सरदार कहा जाता था या चिन्मयन जी का बंधु कहा जाता था तो मेरा आश्चर्य यह है कि यह जो डा० बी० अर० अम्बेडकर यूनियर्सिटी बिल है इतने बड़े पादक का इस्तेमाल जरूर किया जाए।